

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.2271
TO BE ANSWERED ON 6TH DECEMBER, 2016**

INCIDENTS OF FIRE IN HOSPITALS

**2271. SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI CHHAYA VERMA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of incidents of fire in various hospitals in last two years including incident of fire in September, 2016 at AIIMS and the details of the inquiries conducted in this regard;
- (b) whether any case of negligence on the part of hospitals staff has come to light in these fire incidents; and
- (c) whether the concerned hospitals have followed the fire safety norms in places and the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): Public Health and hospitals' is a State subject and it is the primary responsibility of State/UT Governments to ensure adherence of healthcare facilities to safety norms including fire safety. No such information is maintained centrally.

As far as AIIMS, New Delhi and three Central Government Hospitals in Delhi viz. Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College (LHMC) and Associated Hospitals in Delhi are concerned, there is no case of major fire incidents in these hospitals during last two years. AIIMS hospital and Centers are in possession of fire safety measures as per the guidelines. In case of Jai Prakash Narain Apex Trauma Centre (JPNATC), a request is made to Delhi Fire Services to inspect and issue the 'No Objection Certificate'. All the Doors/Fire Exit of the patient care area are free from any obstruction and free from locks.

Delhi Fire Service has informed that all the major hospitals (owned by Government and Private Sector) have been provided with basic fire safety system.

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